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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ W.P.(C) 1584/2023& CM APPL. 5994/2023, CM APPL.59506-59507/2025

SH. AMARJIT SINGH CHHABRAPetitioner

Through: Mr. Kunal Mehta, Adv.

versus

THE REGISTRAR OF COOPERATIVE SOCIETIES AND ORS.

.....Respondents

Through: Mr. Shubham & Mr. Abhinav Sharma,
Advocates for Respondent/RCS
Mr. Prabhav Ralli, Mr. Devrat Arya,
Ms. Deeya Mittal and Mr. Samraat
Saxena, Advs. for R-3/DDA

CORAM:

HON'BLE MR. JUSTICE NITIN WASUDEO SAMBRE

HON'BLE MR. JUSTICE ANISH DAYAL

ORDER

13.11.2025

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1. No time left.
2. Re-list on 15th December 2025.
3. Order be uploaded on the website of this Court.

NITIN WASUDEO SAMBRE, J

ANISH DAYAL, J

NOVEMBER 13, 2025/sm